COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 271 OF 2015 &
IA NO. 438 OF 2015

Dated: 1st November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Karnataka Power Transmission Corporation Ltd. &Anr. … Appellant(s)
Vs.
M/s Soham Phalguni Renewable Energy Pvt. Ltd. &Anr. …. Respondent(s)

Counsel for the Appellant(s) : Mr. Sriranga S.
Ms. Sumana Naganand
Mr. Balaji Srinivasan
Ms. Pallavi Sengupta

Counsel for the Respondent(s) : Mr. Ajay J.N. for R-1

ORDER

Reserved for Judgment.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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